

LOK SABHA

Wednesday, May 27, 1964/Jyaishta 6,
1886 (Saka)

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

STATE OF HEALTH OF PRIME
MINISTER

The Minister of Home Affairs (Shri Nanda): Mr. Speaker, Sir, with a very troubled heart, I have to convey to this House the information about the state of health of the Prime Minister which was just passed on to me by the doctors in attendance on the Prime Minister. Suddenly, at 6.20 this morning, he was taken seriously ill. His condition is causing anxiety.

Mr. Speaker: I would ask the Home Minister to convey our deep concern so far as the Prime Minister's health is concerned. We wish him speedy recovery.

Shri H. N. Mukerjee (Calcutta Central, rose—

Mr. Speaker: I do not think there ought to be anything said just now.

11.01 hrs.

MEMBER SWORN

SHRI VIDYA CHARAN SHUKLA

Mr. Speaker: Secretary may call out the name of the Member who has come to make and subscribe the oath of affirmation under the Constitution.

Secretary: Shri Vidya Charan Shukla.

Mr. Speaker: The Minister of Parliamentary Affairs may introduce the Member to the House.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I have great pleasure in introducing to you and through you to the House, Shri Vidya Charan Shukla, who has been returned to Lok Sabha from Mahasamund constituency of Madhya Pradesh in the vacancy caused by his earlier election to Lok Sabha having been declared void.

Shri Vidya Charan Shukla (Mahasamund).

ORAL ANSWERS TO QUESTIONS

Security to the Minorities

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Shri Harish Chandra Mathur:
Shri P. K. Deo:
Shri Mohsin:
*1. Shri Maheswar Naik:
Shri D. C. Sharma:
Shri Rameshwar Tanti:
Shri Dhaon:
Shri Bishan Chander Seth:

Will the Minister of Home Affairs be pleased to state:

(a) the steps taken or proposed to be taken by Government to give a full sense of security to the minorities in the context of recent communal disturbances;

(b) the main disturbing as also healthy factors brought out as a result of probe in these disturbances;

(c) whether Government have considered the banning of communal parties in this context; and

(d) in what manner district administration has been strengthened?